

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1958
ANSWERED ON:23.07.2014
DEEMED TO BE UNIVERSITY STATUS TO CIBS
Chhewang Shri Thupstan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any proposal pending with the Union Government for granting deemed-to-be-university status to the Central Institute of Buddhist Studies (CIBS) in Leh, Ladakh, Jammu and Kashmir;
- (b) if so, the details thereof and the reasons for pendency;
- (c) whether the Government has received any representation in this regard and if so, the details thereof; and
- (d) the time by which the said proposal is likely to be approved?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): No, Madam. The proposal of Central Institute of Buddhist Studies (CIBS), Choglamsar, Leh (Ladakh), Jammu and Kashmir seeking Deemed-to-be University status under Section 3 of the University Grants Commission (UGC) Act, 1956 was forwarded to the UGC by this Ministry on 19.01.2012. UGC has reported that it has examined the proposal in accordance with the provisions of the UGC (Institutions Deemed to be Universities) Regulations, 2010, and the amended Regulations, 2104 and requested the Institute on 19.05.2014 to submit the following information:

I. NOC from the State Government of Jammu & Kashmir in prescribed format.

II. Revised Memorandum of Association (MoA) in respect of the proposed Deemed to be University after incorporating various suggestions given by UGC vide letter dated 12.03.2014 and as per new provisions of the amended Regulations, 2014.

III. NAAC 'A' Grade certification which is a requirement under the UGC Regulations.

UGC has reported that it has not received the above information so far.

(c): Yes, Madam. A representation has been received from Shri Thupstan Chhewang, Member of Parliament, Lok Sabha through the Prime Minister's Office seeking information on the status of the proposal of the Institute for deemed university status.

(d): Further action on the proposal is contingent upon the UGC receiving the requisite information from the Institute.